



NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P. No.535/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15th February 2018, 10.30 A.M

Name of the Company	Sanjiv Kejariwal -Versus- Silver Arts Manufacturing Pvt.Ltd. & Ors.		
Under Section	241/242		
SI. Name & Designation of Authorized Appearing on behalf of Signature with Mo. Representative (IN CAPITAL LETTERS) Appearing on behalf of date			Signature with date
1. Mr. Sakya Sen, Adv.)			
2. Mr. Sunil Gufta, Adv. Sefitioners Qui			
3. Ma. Ayan Dey, Adv.			
1. Mr. Jishon J 2. Mr. Saunale A 3. Mr. Rahul Si 4. Mr. S. G. My	ngh.	dhury) Responde No: 1,3	A Rahal 44 13/2/18

ORDER

- Ld. Counsel for the petitioners and the respondents is present.
- Ld. Counsel appearing on behalf of the respondents submits that an application being I.A.No. 34/KB/2018 is pending. However, that I.A. is not found in today's list. Office is directed to trace the I.A. and place it before the Bench.

List it on 23/03/2018.

Interim order, if any, shall continue till next date of hearing.

(Jinan K.R.) Member (J)